NATIONAL COMPANY LAW TRIBUNAL **DIVISION BENCH CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 22/12/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL SHRI S. VIJAYARAGHAVAN, MEMBER (TECHNICAL)

APPLICATION NUMBER

PETITION NUMBER

: CP/188/2017

NAME OF THE PETITIONER(S)

: A.K.Y REALTY PVT LTD

NAME OF THE RESPONDENT(S)

: ROC, CHENNAI

UNDER SECTION

: 252

S.No. NAME (IN CAPITAL)

DESIGNATION

SIGNATURE

REPRESENTATION BY WHOM

I DINESH, Adv. B. Sarathbabu

Representing the Applicant Company Reprinting and Ru Roc, Chener

ORDER

Counsel for the petitioner present. Representative of ROC present and prayed for time to file the report. Time is extended at request. Put up on 01.01.2018.

S Vijayaraghavan Member (Technical)

- cd -K Anantha Padmanabha Swamy Member (Judicial)

bc